

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

01.12.2017

O.A./260/125/2012

INTERIM ORDER IS CONTINUING

TANU PUTEL

-V/S-

BHARAT SANCHAL NIGAM LIMITED

ITEM NO:37

FOR APPLICANTS(S) Adv. : Mr. S.K.Nayak

FOR RESPONDENTS(S) Adv.: Mr. J.K.Panda

Notes of The Registry	Order of The Tribunal
	<p>Mr. J.K.Panda, Ld. Counsel for the Respondents, submitted that this matter may be taken up on priority basis as a first case sine stay is continuing from 24.02.2012.</p> <p>Mr. S.K.Nayak, Ld. Counsel for the applicant, prays to withdraw this case. Prayer is allowed.</p> <p>O.A. is disposed of being withdrawn.</p> <p>Interim order granted by this Tribunal stands vacated. Connected M.A. for vacation of stay is disposed of as infructuous.</p> <p style="text-align: center;">(DR. MRUTJUNAY SARANGI) MEMBER (A)</p> <p style="text-align: right;">( SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p style="text-align: center;">RK</p>